

PUNJAB VIDHAN SABHA SECRETARIAT

Notice

As provided under Rule 47 of the Rules of Procedure and Conduct of Business of Punjab Vidhan Sabha, a short notice question no. 2809 will be taken up on the same day i.e Wednesday, 04th March, 2020, immediately after the regular list of starred questions.

DATED CHANDIGARH:
THE 02nd March, 2020.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

PUNJAB VIDHAN SABHA SECRETARIAT

No.1-Q.B-2020/ 4205, Dated Chandigarh, the 2nd March, 2020.

Copy forwarded to the following for information:

1. all the Hon'ble Members of Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab;
3. all Special/Additional Chief Secretary/Financial Commissioners/Principal Secretaries/Administrative Secretaries to the Government of Punjab;
4. Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with four spare copies);
5. all Heads of Departments, Punjab; and
6. Private Secretaries/Personal Assistants to Chief Minister/Minister.


DEPUTY SECRETARY.

GR 2/3/2020
Superintendent
Punjab Vidhan Sabha
Chandigarh

P. T. O.